

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3589
ANSWERED ON:19.03.2013
AMENDMENT IN ARTICLE
Meghwal Shri Arjun Ram

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there is any proposal to amend Article 72 of the Constitution to make it applicable only for Indian citizens; and
- (b) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a): There is no proposal under consideration of the Government to amend Article 72 of the Constitution of India.
- (b): Does not arise.